

BUSINESS ADVISORY COMMITTEE

Thirty-ninth Report*

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 3rd August, 1959.

The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

1. The Employment Exchanges (Compulsory Notification of Vacancies) Bill, 1959 . 2-1/2 hours
2. The Dowry Prohibition Bill, 1959 (For reference to Joint Committee) . 3 hours
3. Consideration of Amendments made by Rajya Sabha in the Pharmacy (Amendment) Bill, 1959 1 hour
4. The Rajasthan and Madhya Pradesh (Transfer of Territories) Bill, 1959 2 hours
5. The Wakf (Amendment) Bill, 1959 1 hour
6. The Public Wakfs (Extension of Limitation) Bill, 1959 1 hour
7. Motion regarding Report of the Committee of Parliament on Official Language laid on the Table on the 22nd April, 1959 12 hours
8. Motion regarding Report of the Road Transport Re-organisation Committee laid on the Table on the 16th April, 1959 5 hours
9. Motion regarding the First Report of the Commissioner for Linguistic Minorities for the period 30th July, 1957 to 31st July, 1958 laid on the Table on the 8th May, 1959. }

*The following motion was moved by Sardar Hukam Singh and was adopted by the House on the 4th August, 1959 :—

“ That this House agrees with the Thirty-ninth Report of the Business Advisory Committee presented to the House on the 3rd August, 1959.”

10. No-Day-Yet-Named Motion to be moved by Shri Surendra Mahanty regarding the Report of the Commissioner for Linguistic Minorities for the period 30th July, 1957 to 31st July, 1958, laid on the Table of the House on the 8th May, 1959. } 5 hours
11. Resolution approving the Proclamation issued by the President assuming to himself the functions of the Government of Kerala. 12 hours
12. No-Day-Yet-Named Motions to be moved by :
- (i) Shri Harish Chandra Mathur regarding the Report of the administrative Vigilance Division for the period from the 1st April, 1958 to 31st December, 1958—laid on the Table of the House on the 8th May, 1959 2 hours
- (ii) Shri Chintamani Panigrahi regarding the First Annual Report of the Orissa Mining Corporation (Private) Limited, 1957 laid on the Table of the House on the 16th February, 1959 2 hours
- (iii) Shri Vidya Charan Shukla and others regarding the Annual Report of the National Coal Development Corporation for the year 1957-58 laid on the Table of the House on the 17th February, 1959 2 hours
- (iv) Shri Ram Krishan Gupta and others regarding the Report of the Life Insurance Corporation of India for the period from the 1st September, 1956 to 31st December, 1957 laid on the Table of the House on the 13th March, 1959 2 hours
- (v) Shri Ram Krishan Gupta and others regarding the Annual Report of Hindustan Steel Private Limited for the year 1957-58 along with the audited accounts laid on the Table of the House on the 18th March, 1959 2 hours
- (vi) Shri Ram Krishan Gupta and others regarding the Annual Report of Hindustan Shipyard (Private) Limited for the year 1957-58 along with the audited accounts laid on the Table of the House on the 31st March, 1959 2 hours

- (vii) Shri Ram Krishan Gupta and others regarding the Annual Report on the working and administration of the Companies Act, 1956 for the year 1957-58, laid on the Table of the House on the 19th March, 1959 2 hours
- (viii) Shri N. R. M. Swamy regarding the Annual Report of the Neyveli-Lignite Corporation (Private) Limited for the year 1957-58 and review by the Government of the Report laid on the Table of the House on the 25th February, 1959 2 hours
- (ix) Shri Ram Krishan Gupta and others regarding the Second Annual Report of the State Trading Corporation of India Limited for the period ending the 30th June, 1958, laid on the Table of the House on the 29th April, 1959 2 hours
- (x) Shri Braj Raj Singh and Shri K. T. K. Tangamani regarding the Annual Report of the Registrar of Newspapers for India for the year 1957 laid on the Table of the House on the 9th September, 1958 2 hours
- (xi) Shri Khushwaqt Rai regarding the policy of the Government in regard to fixation of price of sugar-cane 2 hours
- (xii) Shri Khushwaqt Rai and others regarding the policy of the Government in regard to the distribution of sugar and steps to check the rise in the prices of sugar and profiteering by sugar interests 2 hours
- (xiii) Shri Harish Chandra Mathur regarding the Third Annual Report of the National Small Industries Corporation Private Ltd., for the year 1957-58 2 hours

2. The Committee recommend that the House may sit upto 6 P.M. on the days on which the motion regarding Report of the Committee of Parliament on Official Language and the Resolution approving the Proclamation issued by the President assuming to himself the functions of the Government of Kerala are taken up.

NEW DELHI ;

M. ANANTHASAYANAM AYYANGAR,

The 3rd August, 1959.

Speaker.